

which are novel, we have called it Japanese method. If some people do not like it we are not anxious to be adamant.

Shri Velayudhan: In what methods does this particular cultivation differ from the transplantation now existing in Kerala and Tamilnad?

Dr. P. S. Deshmukh: I cannot describe that in answer to a question. By this time, the hon. Member must have discovered them from the leaflets that we have published.

Shri Sarangadhar Das: May I know whether Government propose to have demonstration farms besides the experimental station farms, that is, on the lands of the tenants themselves?

Dr. P. S. Deshmukh: Yes, Sir, on a very large scale. We are aiming at thousands of demonstration plots on the fields of the cultivators themselves.

Shri Jasani: Is there any arrangement to train cultivators?

Dr. P. S. Deshmukh: Yes, Sir. We not only undertake publicity of leaflets and so on, we try to organise it in such a way that there shall be demonstrations available to a very large number of farmers.

बाबू रामनारायण सिंह : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि जापानी तरीके में कौन सी ऐसी खास बात है जिससे यह तरीका इस देश में लागू किया जा रहा है ?
स्वास्वतंत्र कृषि मंत्री (श्री किदवाई) :
अगर आनरेबुल मेम्बर किसी डिमान्स्ट्रेशन फार्म पर जायें तो गालिबन उनकी समझ में आ जायगा ।

Mr. Deputy-Speaker: Next question.

Shri G. P. Sinha: One question, Sir.

Mr. Deputy-Speaker: I am sorry: we have not even finished five questions in half an hour. Next question.

RAILWAY ACCIDENT BETWEEN KIRIHIRAPUR AND INDARA RAILWAY STATIONS

*1072. **Shri B. N. Roy:** Will the Minister of Railways be pleased to state:

(a) whether the inquiry in connection with the accident on the North Eastern Railway last year between Kirihirapur and Indara Railway Stations has been finished;

(b) if so, what were the causes of the accident; and

(c) the compensations proposed to be paid to the relatives of the dead persons and to the passengers injured?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) The accident was caused by the track having been tampered with by some person or persons unknown.

(c) Four claims have been received by the District Magistrate of Ballia, who is the *Ex-Officio* Claims Commissioner under Section 82B of the Indian Railways Act, 1890 and are pending with him.

Shri B. N. Roy: May I know why the relatives of the passengers travelling by that train were not allowed to recognise the dead bodies for ascertaining whether they were their relatives?

Shri Shahnawaz Khan: There were three deaths involved in this accident. All the three dead bodies were identified.

नैनीताल एक्सप्रेस (दुर्घटना)

*१०७३. श्री रघुनाथ सिंह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या यह तथ्य है कि १५ फरवरी १९५३ को डाउन नैनीताल एक्सप्रेस दुर्घटनाग्रस्त हुई थी, और यदि हाँ, तो दुर्घटना के कारण क्या थे तथा रेलवे को कितनी क्षति उठानी पड़ी ;

(ख) क्या कोई यात्री घायल हुये थे ; तथा

(ग) दुर्घटना के कितनी देर बाद सहायता पहुंचाई गई तथा लाईन साफ हुई ?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes. At about 4-54 hours on the 15th of February, 1953, while 8 Dn. Nainital Express was entering Bhojpur station, its engine and 3 bogies next to it derailed. The approximate cost of damage to Railway Property was Rs. 1545. A joint enquiry has been held and the finding as to the cause of the accident, is awaited.

(b) No one was killed or injured in the accident.

(c) Relief train reached the site of the accident in an hour and 46 minutes and through communication was restored within 6 hours thereafter.

RURAL POST OFFICES

*1074. **Shri B. N. Roy:** Will the Minister of Communications be pleased to state:

(a) whether Government propose to open new Post Offices in rural areas in the year 1953-54; and

(b) if so, how many in each State?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) The hon. Member's attention is invited to a Press Note issued on 28th March 1953 a copy of which is placed on the Table of the House. [See Appendix VII, annexure No. 21.]

(b) The number of Post Offices to be opened in conformity with the policy announced by Government will be worked out. No indication can be given at present.

Mr. Deputy-Speaker: We have debated this only day before yesterday.

Shri B. N. Roy: May I know whether facilities will be given for sending telegrams in Hindi in rural areas also?

Shri K. D. Malaviya: By and by; but it has all been indicated in the statement made day before yesterday, and also in the statement issued by the Communications Ministry.

सिवनी रेलवे स्टेशन के निकट रेल दुर्घटना

*१०७५. श्री आर० बी० शाह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या पूर्व रेलवे की नैनपूर-छिदवाड़ा छोटी लाइन पर स्थित सिवनी और मोमां स्टेशनों के बीच १५ फरवरी १९५३ को कोई रेल दुर्घटना हुई ;

(ख) यदि हां तो उस दुर्घटना में जन और घन की कितनी हानि हुई तथा रेलवे को कितनी हानि हुई ;

(ग) क्या घायल व्यक्तियों को समय पर उचित सहायता पहुंचाई गई ;

(घ) क्या दुर्घटना के कारणों की जांच की गई है यदि हां तो, इसके लिये कौन कौन व्यक्ति उत्तरदायी हैं ; तथा

(ङ) क्या दुर्घटना के उत्तरदायी व्यक्तियों का दंड दिया गया ?

The Parliamentary Secretary to the Minister of Railways and Transport (Suri Shahnawaz Khan): (a) Yes. At about 6-0 hours on 15th February, 1953, an Up Goods train collided with a Down Passenger train between Seoni and Bhoma stations.

(b) No one was killed. 30 passengers received minor injuries besides the Driver of the Goods train and an old woman passenger who were injured rather severely. The approximate cost of damage to Railway property was Rs. 7,000. There was no other loss.

(c) Yes; all the injured were given First Aid at the site of the accident by the Guards of the two trains immediately after the accident and also by the Assistant Surgeon of the Seoni Main Hospital, who arrived at the site of the accident at 9-30 hours. Except the Driver and the old woman referred to, who were removed to the Seoni Main Hospital by car, the rest were discharged after First Aid.

(d) Yes. A Joint Enquiry was held by a Committee of Officers. The finding of the Committee is that the Assistant Station Masters of the two stations, Bhoma and Seoni, were responsible for the accident.

(e) Necessary action is being taken against the persons held responsible.

श्री आर० बी० शाह : क्या यह स्टेशन मास्टर पट्टले भी किसी ऐक्सीडेंट में इन्वाल्व हुए थे ?

श्री शाहनवाज खां : इस सवाल के लिये नोटिस चाहिये ।

Shri Jaipal Singh: May I know what exactly is meant by the expression "an old woman"?

The Minister of Railways and Transport (Shri L. B. Shastri): Older than the hon. Member.